



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject: Disengagement of all the existing Standing Counsels and fixing their strength.

Reference: State Administrative Council Decision No.131/15/2019 dated 13-06-2019.

Government Order No: **3245** -LD(A) of 2019.
Dated : 27 - 06 - 2019.

Sanction is hereby accorded to the,-

- i. disengagement of all the Standing Counsels engaged from time to time for contesting cases before Subordinate Courts within the State with immediate effect;
- ii. fixation of strength of Standing Counsels at 120 (one hundred and twenty) for whole of the State with the following break-up:
 - (a) 40 (forty) each for the Districts of Jammu and Srinagar; and
 - (b) 02 (two) each for other Districts;
- iii. fixation of monthly remuneration/retainership of Standing Counsels at ₹ 8,000/- (rupees eight thousand) per month payable by the Department for which such Standing Counsel be appointed.

The mechanism for monitoring of performance and other terms and conditions of the Standing Counsels to be appointed by the Department of Law, Justice and Parliamentary Affairs shall be notified separately.

This issues with the concurrence of the Finance Department.

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government.

NO: LD(A) 2019/49.

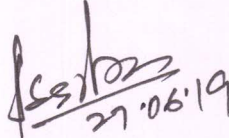

Dated: 27 – 06 – 2019.

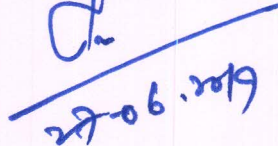
Copy to the:-

1. Learned Advocate General, J&K Srinagar.

Achal Sethi
A.

2. Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court, Srinagar.
4. Director Information, J&K, Srinagar.
5. Director Archives, Archaeology and Museums, J&K, Srinagar.
6. Private Secretary to the Hon'ble Advisor (KS) for information of Hon'ble Advisor.
7. Private Secretary to Chief Secretary for information of the Chief Secretary.
8. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
10. Government Order file.
11. Concerned file.


27.06.19
(Ashish Gupta)
Deputy Legal Remembrancer.



27.06.19